	16.04.2	-		z India Private List of Oper		litors (Employee (Amoun in Rs.)	s)	cement of Liqu				t of Stal Annez	kure IV
l No.	Name of Authorised Respresenta tive, if any	Name of Employees	Details of claim received		Details of claim admitted				Amount of contingen t claim	Amount of any mututal dues, that may be set off	Amount of claim rejected	Amoun t of claim under verifica tion	Remarks, if any
			Date of receipt	Amount claimed	Total Amount of claim admitted	Amount of the claim for the period of 12 months preceding the LCD	Nature of claim	% of share in total amount of claims admitted					
1	Self	Sivasakthi P	1/9/2022	159,300	159,300	159,300	Salary	35.48	0	0	0	0	Claim submitted during CIRP
2	Self	Hariharan Balakrishnan	1/9/2022	45,226	45,226	45,226	Salary	10.07	0	0	0	0	Claim submitted during CIRP
3	Self	Dinesh Ramasamy	1/9/2022	46,000	46,000	46,000	Salary	10.24	0	0	0	0	Claim submitted during CIRP
4	Self	Thirunaryanamoorthy	1/9/2022	31,000	31,000	31,000	Salary	6.90	0	0	0	0	Claim submitted during CIRP
5	Self	Muniyamma Mohan	1/9/2022	12,000	12,000	12,000	Salary	2.67	0	0	0	0	Claim submitted during CIRP
6	Self	Suresh P	1/9/2022	18,333	18,333	18,333	Salary	4.08	0	0	0	0	Claim submitted during CIRP
	Self	Manikandan R	1/9/2022	20,581		20,581	Salary	4.58	0	0	0		Claim submitted during CIRP
	Self	Ramakrishnan	1/9/2022	16,000	16,000	16,000	Salary	3.56	0	0	0		Claim submitted during CIRP
	Self	K Thangaraj	1/9/2022	8,000	8,000		Salary	1.78	0	0	0	0	Claim submitted during CIRP
	Self	Thirunavakarasu	1/9/2022	25,000	25,000		Salary	5.57	0	0	0	0	Claim submitted during CIRP
	Self	Jeeva E	1/9/2022	7,300	7,300		Salary	1.63	0	0	0	0	Claim submitted during CIRP
	Self	Mathavan M	1/9/2022	5,000	5,000		Salary	1.03	0	0	0	0	Claim submitted during CIRP
	Self	Baskar S	1/9/2022	9,000	9,000		Salary	2.00	0	0	0	0	Claim submitted during CIRP
			1/9/2022				Salary		0	0	0	0	Claim submitted
	Self	Yugeswaran	1/9/2022	18,839	18,839		Salary	4.20	0	0	0	0	during CIRP Claim submitted
	Self Self	Parvendhan S Rathinakumar	1/9/2022	8,000	8,000 19,430		Salary	4.33	0	0	0	0	during CIRP Claim submitted during CIRP

Note:1	In accordance withRegulation 12 (2) (c) of IBBI (Liquidation Process) Regulations, 2016 a	is no claims have been submitted or updated by this Stakeholders during the
	collated by the IRP/RP during the CIRP under the IBBI (insolvency Resolution Process for	Corporate Persons) Regulations, 2016, have beendeemed to have been sub

Note 2: Claims that have been collated by the IRP/RP and have been deemed to be submitted under Regulation 12 (2) (c) of IBBI (Liquidation Process) Regulations, 2016.

e liquidation process, the claims omitted this stakeholders.